

remaining 7,000 metric tons either during April and May, 1966, at the seller's option, or from the new crop in November and December, 1966.

12.00 hrs.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT AND APPROPRIATION ACCOUNTS, POSTS AND TELEGRAPHS

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy each of the following papers:—

- (1) Audit Report. Posts and Telegraphs, 1966, under article 151 (1) of the Constitution. [Placed in Library. See No. LT-5971/66].
- (2) Appropriation Accounts, Post's, and Telegraphs, 1964-65. [Placed in Library. See No. LT-5972/66].

##### NOTIFICATION UNDER THE COMPANIES ACT

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table a copy of the Companies (Central Government's) General Rules and Forms (Amendment) Rules 1966, published in Notification No. G.S.R. 368 in Gazette of India dated the 19th March, 1966, under sub-section (3) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-5973/66].

##### ANNUAL REPORT AND AUDITED ACCOUNTS OF ANIMAL WELFARE BOARD

The Deputy Minister in the Ministry of Food, Agricultural Community Development and Cooperation (Shri Shinde): Sir, I beg to lay on the Table a copy of the Annual Accounts of the Animal Welfare Board, Madras for the year 1964-65 along with the Audit Report thereon. [Placed in Library. See No. LT-5974/66].

12.01 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### EIGHTY-FOURTH REPORT

Shri S. V. Krishnmoorthy Rao (Shimoga): Sir, I beg to present the Eighty-fourth report of the Committee on Private Members' Bills and Resolutions.

12.02 hrs.

#### RE. STATEMENT BY PRIME MINISTER

The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Saha): I am sorry to inform the House through you that the Prime Minister has become indisposed due to a mild attack of flu and had been advised complete rest for two days. Therefore, the promised statement which she was to make today in the afternoon will be made by her on Thursday after the question hour.

Shri Hari Vishnu Kamath (Hoshangabad): We wish her speedy recovery by the grace of God.

श्री बागड़ी (हिसार) : पलू राज हुआ है या कल हुआ था ?

12.03 hrs.

#### STATEMENT RE. ELECTRONIC COMPUTERS FOR L.I.C.

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): Sir, with your permission I propose to correct an error, in the information given by me on the floor of this House on the 17th February, 1966, in reply to a supplementary put by Shri Tridib Kumar Chaudhuri to Starred Question No. 62 regarding Electronic Computers for Life Insurance Corporation.